

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 15<sup>th</sup> December, 2014  
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>AFTER NOTICE</b>				
1.	Original Application No. 496/2014.	Friends Vs. Ministry of Forest, Govt. of U.P. & Ors.	Mr. Sharad Tiwari, Applicant in person.	
<b>FOR HEARING</b>				
2.	Appeal No. 65/2013.	Vimal Bhai Vs. State Of Uttrakhand & Ors	Ms. Parul Gupta, Adv. for Appellant Dr. Abhishek Atrey, Adv & Atif Suhrawardy, Adv. For R- 1& 3 Ms. P.B.Singh, Adv. For R-2 Mr. A.D.N. Rao. Adv. For R-4	
3.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant. Mr. D. R. Rao Adv. For R-1 & 4. Mr. Narender.P. Singh, Adv.for R-2. Mr. Dilip Kr .Mishra, Adv. for R-3. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)